

Structural changes in Coal India Ltd.

600. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to bring about structural changes in the Coal India Ltd; and

(b) if so, the details thereof and the objective in view ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

De-reservation of items from small-scale industries sector

601. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to de-reserve some items from the small-scale industries sector;

(b) if so, the details thereof and the reasons therefor; and

(c) its effect on small-scale industries ?

THE MINISTER OF INDUSTRY AND MINISTER OF PETROLEUM AND NATURAL GAS (SHRI NARAYAN DATT TIWARY) : (a) Reservation/de-reservation of items for manufacture in the small scale sector is a continuing process. Government of India has appointed an Advisory Committee on Reservation under the Industries (Development and Regulation) Act to make recommendations in respect of items which should be reserved for exclusive production in the small scale sector. Decisions are taken on the basis of recommendations made by this Committee. On the recommendations of the Advisory Committee, the Government *vide* its Notification dated the 30th May, 1986, reserved 7 new items, dereserved 14 items and made change in nomenclature in respect of 18 items.

(b) The following items were dereserved as per Government Notification dated the 30th May, 1986 :—

1. Indigo.
2. Roofing tiles—plastic.
3. Flooring tiles—plastic.
4. Flooring tiles—Glass.
5. Glass tube.
6. Glazed tiles upto 10 cms x 10 cms.
7. Nail cutters.
8. Sheep shearing machine.
9. Cooking ranges upto 4 hot plates/boiler plates with/without baking oven hot cases upto 4 KW.
10. T. V. deflection components.
11. Electronic cigarette lighters,
12. Electronic flash guns.
13. Hearing aids.
14. Handles and locks— auto.

The following criteria are adopted in dereservation of items :—

- (i) Industries where large imports are being allowed and/or where large scale smuggling may be taking place.
- (ii) Industries in high technology areas or those requiring greater impetus for promoting exports which should necessarily be of large size in order to reduce costs and be competitive internationally.
- (iii) Industries where because of constraints on size, the small scale sector is unable to ensure quality production and cannot induct modern technology.

(c) Dereservation is not likely to affect these units as the existing small scale units manufacturing these items will continue to enjoy all incentives and concessions that are applicable for the units in the small scale sector.

Recommendations for scrapping of Paper Control Order

602. SHRI YASHWANTRAO GADAKH PATIL : SHRI MANIK REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Joint Committee of the Paper Industry has recommended scrapping of the Paper Control Order ; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b). The Joint Committee on the Paper Industry has suggested certain alternatives for supply of white printing paper to the education sector, which is at present regulated by the Paper (Regulation of Production) Order, 1978, and Paper (Control) Order, 1979. No final view has yet been taken by the Government in the matter.

Expert Committee on working of Cement Corporation of India

603. SHRI YASHWANTRAO GADAKH

PATIL :

PROF. RAMKRISHNA MORE :

DR. G. S. RAJHANS :

SHRI BHATTAM SRIRAMA

MURTY :

SHRI PRIYA RANJAN DAS

MUNSI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Expert Committee on the working of the Cement Corporation of India has submitted its report ;

(b) if so, the main conclusions/recommendations of the Committee ; and

(c) the action taken thereon by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K. K. TEWARI) : (a) to (c). The Review Committee appointed by Government covered various aspects of the working of the Cement Corporation of India (CCI) and has submitted its findings and

recommendations, inter-alia, on the following main points :—

1. Organisational and management aspects ;
2. Financial and accounting aspects ;
3. Technical and technological aspects ;
4. Project planning and Management ;
5. Capacity Utilisation ;
6. Maintenance of plant and equipment and down-time analysis ;
7. Inventory ;
8. Cost of production ;
9. Selling expenditure and
10. Marketing in general, pricing etc.

On the basis of the findings/recommendations of the Committee, the services of Shri A.P. Maheshwary as Chairman & Managing Director of CCI were terminated on 27.5.86. Some other recommendations of the Committee like reduction in cost of production, improved maintenance etc. are already under implementation. Efforts are being made to cut down inventory. The other recommendations of the Committee are being studied and action in respect of these necessarily involves some time. An over-all improvement of the working of CCI is a continuous process and action is accordingly being taken both by CCI and Government on the various recommendations of the Committee.

Power available for domestic, commercial and agricultural sectors in Uttar Pradesh

604. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of ENERGY be pleased to state :

(a) the percentage of power available in Uttar Pradesh to the domestic, commercial and agricultural sectors as against the total availability of power and need in each sector ;

(b) whether Government have any proposal to undertake an extensive study of the